

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2025/ 234

Date: 13/05/2025

Upon declaring successful in the recruitment to the post of Reference Assistant and Library Restorer, Shri Satyendra Kumar Rathore (Roll No. 82058) was asked to remain present for verification of documents on 18.03.2025 but he did not present himself for verification of documents on 18.03.2025. Thereafter, vide notice dated 04.04.2025, he was again directed to report for verification of documents upto 09.04.2025, as the last opportunity, however, he failed to report for the said purpose.

Therefore, candidature of Shri Satyendra Kumar Rathore (Roll No. 82058) for appointment to the post of Reference Assistant and Library Restorer is hereby canceled with immediate effect.

By Order

12-5-2025
REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)52/2024/ 1435

Date: 13/05/2025

Copy forwarded to the following for information and necessary action through e-mail/whatsapp:-

1. Registrar (Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Confidential Section, Rajasthan High Court, Jodhpur.
3. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
4. Concerned Shri Satyendra Kumar Rathore S/o Shri Rajkumar, R/o Ward no. 05, Karrapur Sagar, Madhya Pradesh (470337)
(e-mail:-satyendrarathore2000@gmail.com)
5. Personal file.

12-5-2025
REGISTRAR (ADMN.)